

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 22 of 2020**

**IN THE MATTER OF:**

**Harshita Chawla**

**...Appellant.**

**Versus**

**Whatsapp Inc. and Facebook Inc.**

**...Respondents.**

**Present:**

**For Appellant: Ms. Ramisha Jain and Ms. Sucheta Subhadarahini,  
Advocates.**

**For Respondent: Mr. Harish Salve, Sr. Advocate with  
Mr. Tejas Karia, Mr. Pavit Singh Katoch,  
Mr. Shashank Mishra, Mr. Akshil Rastogi and  
Mr. Karishma Sundara, Advocates for R-1.  
Mr. Amit Sibal, Sr. Advocate with  
Mr. Naval Chopra, Mr. Rohan Arora,  
Ms. Anjali Kumar, Ms. Chandni Anand and  
Mr. Ravjyot Ghuman, Advocates for R-2.  
Mr. Navdeep Singh Suhag, (CCI) Advocate for R-3.**

**ORDER**  
**(Virtual Mode)**

**09.11.2020** Learned Counsel for the Appellant submits that arguing counsel is not available and seeks time. Learned Sr. Counsel for Respondent No. 1 says that he wants to be heard even with regard to the issue of Notice.

List the Appeal 'For Admission (Fresh Case)' **21<sup>st</sup> December, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**